

ORISSA HIGH COURT**FILING REPORT AS ON :02/06/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004150/2021	SOBHABAN NAG VS STATE OF ODISHA	BHOJARAJ SETH VS	JAIPATNA /364 /2020 () //
2	BLAPL/0004151/2021	INDRAMANI SAHU VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAPRAKHOL /23 /2021 () //
3	BLAPL/0004152/2021	SEBATI ATAKA VS STATE OF ODISHA	SUSMITA PATTNAIK VS	K.SINGHPUR /61 /2014 () //
4	BLAPL/0004153/2021	NAZIR AHAMAD VS STATE OF ODISHA	NEPOLEON SAHANI VS	/ /0 () //
5	BLAPL/0004154/2021	MITU SWAIN VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAPRAKHOL /23 /2021 () //
6	BLAPL/0004155/2021	BHASKAR DEHURI VS STATE OF ODISHA	PRASANNA KU PARHI VS	KARANJIA /73 /2019 () //
7	BLAPL/0004156/2021	SAJANA NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	THUAMUL RAMPUR /43 /2021 () //
8	BLAPL/0004157/2021	ISDOR KUJUR VS STATE OF ODISHA	S.S.RAY (2) VS	RAJGANGPUR /37 /2021 () //
9	BLAPL/0004158/2021	BULBUL BEGUM VS STATE OF ODISHA	NEPOLEON SAHANI VS	/ /0 () //
10	BLAPL/0004159/2021	MANOJ KUMAR DAS VS STATE OF ODISHA	DR. SUSANTA KUMAR KANUNGO VS	SAHADEV KHUNTA /96 /2020 () //
11	BLAPL/0004160/2021	BALIA MOHANTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	SARAT /64 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :02/06/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0004161/2021	SANJU DEHURY VS STATE OF ODISHA	JASHOBANTA DASH VS	KEONJHAR SADAR /289 /2020 () //
13	BLAPL/0004162/2021	SK. SAIRA BIBI @ SAIRA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	INDUSTRIAL /43 /2021 () //
14	BLAPL/0004163/2021	ANANDESWARA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
15	BLAPL/0004164/2021	SUROJ KHILLO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /2 /2021 () //
16	BLAPL/0004165/2021	SAROJ BEHERA @ BUGULA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	JATNI P.S. /243 /2018 () //
17	BLAPL/0004166/2021	SURESH CHANDRA BEHERA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	AIRPORT /40 /2021 () //
18	BLAPL/0004167/2021	SAGAR MALLICK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAIKIA /42 /2021 () //
19	BLAPL/0004168/2021	BIDYADHAR RAJAHANSA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 () //
20	BLAPL/0004169/2021	MD. NAYEEM KHAN @ PINKU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	DEOGARH /101 /2021 () //
21	BLAPL/0004170/2021	PANKAJ TANTY@ MANISH VS STATE OF ODISHA	DHIRENDRA KU. MOHAPATRA VS	SUNDARGARH TOWN /102 /2021 () //
22	BLAPL/0004171/2021	DRIVER NAIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	BHANJANAGAR /427 /2020 () //
23	BLAPL/0004172/2021	KAJAL @ SUBHAKANT BEHERA	SUSAMPAD HOTA	PARADEEP LOCK /51 /2017

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004173/2021	BAIDYANATH KANHAR	ANIRUDHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004174/2021	DAMU GOUDA	BISWAJIT RANJAN TRIPATHY	TENTULIKHUNTI /51 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004175/2021	SANTOSH PATRA @ SANTU	BITAS KUMAR SWAIN	BANKI /274 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004176/2021	MURALIDHAR SWAIN @ MURALI	AMLAN SHAKTI PAUL	BHARATPUR PS /65 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004177/2021	VISHNU KUMAR	PRASANNA KUMAR MISHRA	BISSAMCUTTACK /39 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004178/2021	SUNIL KUMAR PATRA	AMIT PRASAD BOSE	KHAPRAKHOL /68 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004179/2021	M. LINGARAJ PATRA	SANJIB KUMAR BHANJADEO	RAMBHA (CHATRAPUR) /172 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	CMP/0000305/2021	A.PADMABATI RAO	DIPTI RANJAN BHOKTA	//
		VS	VS	CIVIL JUDGE (SD),JEYPORE(Koraput)
		JHOSONA RANI DAS		IA/0000001/2021
32	CMP/0000306/2021	MADHABI MUDULI	DAMODAR DEO	//
		VS	VS	()
		PADMABATI MUDULI		//
33	CONTC/0003136/2021	UDAYANATH SAHU	ADV.	//
		VS	VS	()
		NITIN KUSALKAR		//
34	CONTC/0003137/2021	CHANDRA SEKHAR PANDA	ADV	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2021

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35	CONTC/0003138/2021	PRADIP DAS, OAS GOBINDA SAHU VS	ADV. VS	// // ()
36	CONTC/0003139/2021	PRADIP DAS,OAS KISHORE KUMAR PANIGRAHI VS	ADV VS	// // ()
37	CONTC/0003140/2021	MONA SHARMA, IAS PRAMOD KUMAR BEHERA VS	ADV. VS	// // ()
38	CONTC/0003141/2021	MONA SHARMA,IAS SAILENDRA DAS VS	ADV VS	// // ()
39	CONTC/0003142/2021	MONA SHARMA, IAS FAKIR KARNA VS	ADV VS	// // ()
40	CONTC/0003143/2021	M. MUTHU KUMAR, IAS PRAMODA KUMAR SETHI VS	ADV. VS	// // ()
41	CRLMA/0000123/2021	SHEHNBAGUM MANTHIRAM BUDHIRAM SWAIN VS	RUDRA NARAYAN PARIJA VS	// // ()/
42	CRLMA/0000124/2021	STATE OF ODISHA AKASH DIGAL VS	ADV VS	// // ()/
43	CRLMC/0001041/2021	STATE OF ORISSA BAIDHARA PRADHAN VS	SAMIR KUMAR MISHRA VS	// // ()/
44	CRLMC/0001042/2021	STATE OF ODISHA HARBINDER SINGH VIG VS	KOUSIK ANANDA GURU VS	// // ()/
45	CRLMC/0001043/2021	M/S FATCH CHAND BANKA AND CO. HARBINDER SINGH VIG VS	AMAR KUMAR MOHANTY VS	// // ()/
		M/S. FATCH CHAND BANKA AND CO.		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2021

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46	CRLMP/0000859/2021	NIRAKAR NAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	//0 0 //
47	CRLMP/0000860/2021	AHALYA ROUT VS STATE OF ODISHA	SATYAJIT MOHAPATRA-2 VS	//0 0 //
48	CRLMP/0000861/2021	ANADI CHARAN SETHI VS STATE OF ODISHA	MD. G. MADANI VS	//0 0 //
49	RPFAM/0000045/2021	LAXMIDHAR SAHOO VS RITARANI BEHERA	PRASANNA KUMAR DASH VS	// 0 //
50	STREV/0000024/2021	STATE OF ODISHA VS M/S. M.R.FERRO PRIVATE LTD.	STANDING COUNSEL(COMMERCIAL TAXES) VS	// 0 //
51	WP(C)/0017179/2021	PRATAP CHANDRA BEHERA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
52	WP(C)/0017180/2021	LAXMI GOUDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
53	WP(C)/0017181/2021	DIPTI PATTNAIK VS STATE OF ODISHA	M.M.SWAIN VS	// 0 //
54	WP(C)/0017182/2021	UPENDRA BHAI VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
55	WP(C)/0017183/2021	RABI RANJAN DASH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
56	WP(C)/0017184/2021	DIBAKAR NAYAK VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
57	WP(C)/0017185/2021	MOHMMED SATTAR	BIJAYA KUMAR RAGADA	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
58	WP(C)/0017186/2021	JOINT COMMNR., C AND S, SAMBALPUR SHYAMSUNDAR MOHANTY	RAMDAS ACHARY	//
		VS	VS	0
59	WP(C)/0017187/2021	THE COLLECTOR, BALESORE BARMESH BARIK	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
60	WP(C)/0017188/2021	COLLECTOR AND DM, SUBARNAPUR DILIP KUMAR MISHRA	SANJIB SWAIN	//
		VS	VS	0
61	WP(C)/0017189/2021	STATE OF ODISHA PRATAP KISHORE MOHAPATRA	ANOOP MISHRA	//
		VS	VS	0
62	WP(C)/0017190/2021	COMMNR. CUM SECY. TO GOVT. OF ODISHA INDRAMANI PATHY	B.DASH	//
		VS	VS	0
63	WP(C)/0017191/2021	STATE OF ODISHA TRINATH JENA	SIDHESWAR MOHANTY	//
		VS	VS	0
64	WP(C)/0017192/2021	STATE OF ODISHA BINAYAK MOHANTY	SUBHANKAR ROUT	//
		VS	VS	0
65	WP(C)/0017193/2021	STATE OF ODISHA SUVENDU SEKHAR MOHANTY	SUBHANKAR ROUT	//
		VS	VS	0
66	WP(C)/0017194/2021	STATE OF ODISHA DR. MANAMOHAN BISWAL	UMESH CHANDRA MOHANTY	//
		VS	VS	0
67	WP(C)/0017195/2021	STATE OF ODISHA CHHABILAL DURGA	BHUBANANDA MISHRA	//
		VS	VS	0
68	WP(C)/0017196/2021	STATE OF ODISHA SAROJ KUMAR PARHI	SUBHANKAR ROUT	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :02/06/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	WP(C)/0017197/2021	STATE OF ODISHA SRIHARI BEHERA VS	PRASANNA KU. PARHI VS	// // 0
70	WP(C)/0017198/2021	STATE OF ODISHA PRADIPTA KUMAR ROUT VS	PRABODHA CHANDRA NAYAK VS	// // 0
71	WP(C)/0017199/2021	STATE OF ODISHA BASUDEV MAHANTA VS	SUBRAT SATPATHY VS	// // 0
72	WP(C)/0017200/2021	STATE OF ODISHA KRUPASINDHU SWAIN VS	SUBRAT SATPATHY VS	// // 0
73	WP(C)/0017201/2021	STATE OF ODISHA AKSHAYA KUMAR SETH VS	KOUSIK ANANDA GURU VS	// // 0
74	WP(C)/0017202/2021	SAMBALPUR UNIVERSITY AJIT KUMAR PANDA VS	SUSHANTA KUMAR JOSHI VS	// // 0
75	WP(C)/0017203/2021	DIRECTOR, SECONDARY EDUCATION, ODISHA SWARNALATA PANI VS	RAMAKANTA SARANGI VS	// // 0
76	WP(C)/0017204/2021	STATE OF ODISHA PABANI RAM VS	RAMAKANTA SARANGI VS	// // 0
77	WP(C)/0017205/2021	STATE OF ODISHA HARIBOLA RANA VS	SUSHANTA KUMAR JOSHI VS	// // 0
78	WP(C)/0017206/2021	COLLECTOR, SUBARNAPUR PPHT(JV) VS	S.J.BISWAL VS	// // 0
79	WP(C)/0017207/2021	MCL SADHU CHARAN DAS VS	KALI PRASANNA MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	WP(C)/0017208/2021	SK. AZAD MOHAMMAD VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
81	WP(C)/0017209/2021	LAXMI TANGUL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
82	WP(C)/0017210/2021	AJIT SAHU VS STATE OF ODISHA	SITI KANT MISHRA VS	// 0 //
83	WP(C)/0017211/2021	GOURANGA CHARAN TRIPATHY VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// 0 //
84	WP(C)/0017212/2021	SUDHIR KUMAR SWAIN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
85	WP(C)/0017213/2021	KIRAN CHANDRA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
86	WP(C)/0017214/2021	DREDGING AND DESITATION CO. PVT. LTD. VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
87	WP(C)/0017215/2021	CHANDRAMANI NAIK VS STATE OF ODISHA	RAMAKANT MOHANTY VS	// 0 //
88	WPCRL/0000074/2021	MADHAB MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHOGRAI /101 /2021 0 //
89	ABLAPL/0006813/2021	KARTIKA BEHERA VS STATE OF ODISHA	S.S.RAY (2) VS	RAMBHA (KHALLIKOTE) /155 /2021 0 //
90	ABLAPL/0006814/2021	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	DHARMASALA /263 /2021 0 //
91	ABLAPL/0006815/2021	PRAKASH PRADHAN @ BARAL	DEBASIS BISWAL	KHURDA P.S. /134 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
92	ABLAPL/0006816/2021	PRASHANT KUMAR BHOI	CHINMAYA MOHANTY	KORAPUT VIGILANCE /3 /2019
		VS	VS	()
		STATE OF ODISHA		//
93	ABLAPL/0006817/2021	RAM CHANDRA NAIK	CHINMAYA MOHANTY	KORAPUT VIGILANCE /10 /2019
		VS	VS	()
		STATE OF ODISHA		//
94	ABLAPL/0006818/2021	HARIA@BIKRAM ROUT	PRABODHA CHANDRA NAYAK	BADACHANA /199 /2021
		VS	VS	()
		STATE OF ODISHA		//
95	ABLAPL/0006819/2021	DEBABRATA DAS @ FAKULU DAS	RUDRA NARAYAN PARIJA	ANANDAPUR /98 /2021
		VS	VS	()
		STATE OF ODISHA		//
96	ABLAPL/0006820/2021	JAYANTA KUMAR LENKA	BICHITRA NARAYAN SATPATHY	DERABIS /71 /2021
		VS	VS	()
		STATE OF ODISHA		//
97	ABLAPL/0006821/2021	SK. SALAUDDIN	MD FAYAZ	PURUNABAZAR /158 /2021
		VS	VS	()
		STATE OF ODISHA		//
98	ABLAPL/0006822/2021	NAGU @ SURENDRA NATH KALAS	NEPOLEON SAHANI	CHANDAPUR /72 /2021
		VS	VS	()
		STATE OF ODISHA		//
99	ABLAPL/0006823/2021	RANJAN KUMAR JENA	PRAVASH CH. JENA	REMUNA /35 /2021
		VS	VS	()
		STATE OF ODISHA		//
100	ABLAPL/0006824/2021	NAGU @ SURENDRA NATH KALAS	NEPOLEON SAHANI	CHANDAPUR /74 /2021
		VS	VS	()
		STATE OF ODISHA		//
101	ABLAPL/0006825/2021	TANIK PAIKRAY	BINAYA KUMAR MOHANTY	JHARPOKHARIA /101 /2021
		VS	VS	()
		STATE OF ODISHA		//
102	ABLAPL/0006826/2021	RATI RANJAN JENA	GHANASHYAM DASH	DHARMASALA /263 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2021

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103	ABLAPL/0006827/2021	STATE OF ODISHA BHARAT CHANDRA JENA VS	PRAVASH CH. JENA VS	// REMUNA /35 /2021 ()
104	ABLAPL/0006828/2021	STATE OF ODISHA RUPESH KUMAR SARAF VS	DAYANANDA MOHAPATRA VS	// KARANJIA /154 /2021 ()
105	ABLAPL/0006829/2021	STATE OF ODISHA BIMALA KANTA MALIK @ BAULI VS	SATYA NARAYAN MISHRA (4) VS	// KHANTAPADA /30 /2018 ()
106	ABLAPL/0006830/2021	STATE OF ODISHA SUMANTA JENA VS	GHANASHYAM DASH VS	// DHARMASALA /263 /2021 ()
107	ABLAPL/0006831/2021	STATE OF ODISHA SACHINDRA NATH MURMU @ SACHINDRA MURMU VS	MAHANTA KUMAR MAJHI VS	// SINGLA /110 /2021 ()
108	ABLAPL/0006832/2021	STATE OF ODISHA ALIVA ALOK CHANDRA ROUT @ ALIVA ALOK CHANDRA ROUT VS	K.R.CHANDRAROUT VS	// NIALI /50 /2021 ()
109	ABLAPL/0006833/2021	STATE OF ODISHA DEBENDRA JENA @ KULI JENA VS	SANGRAM KESHARI ROUT VS	// NANDIPADA /62 /2021 ()
110	ABLAPL/0006834/2021	STATE OF ODISHA NAJIM KHAN VS	SURYAKANTA DASH VS	// SAHADEV KHUNTA /157 /2021 ()
111	ABLAPL/0006835/2021	STATE OF ODISHA SUBRAT KUMAR SAHOO @ SUBRAT SAHU VS	ADITI HOTA VS	// BANTALA /140 /2021 ()
112	ABLAPL/0006836/2021	STATE OF ODISHA RANJIT JENA VS	AVIRAM PATRA VS	// CUTTACK SADAR /90 /2021 ()
113	ABLAPL/0006837/2021	STATE OF ODISHA BIKASH CHANDRA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// KHANTAPADA /166 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :02/06/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	ABLAPL/0006838/2021	KHAGESWAR ROUT VS STATE OF ODISHA	GHANASHYAM DASH VS	DHARMASALA /263 /2021 () //
115	ABLAPL/0006839/2021	SANJIB SAMAL VS STATE OF ODISHA	GHANASHYAM DASH VS	DHARMASALA /263 /2021 () //
116	ABLAPL/0006840/2021	KAIBALYA BARAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURI TOWN /135 /2021 () //
117	ABLAPL/0006841/2021	BIJAYA KUMAR SAMAL @ TUNIA VS STATE OF ODISHA	PRAVASH CH. JENA VS	MAHANGA /99 /2021 () //
118	ABLAPL/0006842/2021	SURAJIT NATH VS STATE OF ODISHA	S.K.SANGANERIA VS	PURIGHAT /104 /2021 () //
119	ABLAPL/0006843/2021	WASIM KHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	CUTTACK SADAR /146 /2021 () //
120	ABLAPL/0006844/2021	SUBAL BARLEBIDIA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KHAPRAKHOL /53 /2021 () //
121	ABLAPL/0006845/2021	SANTU@ SANTOSH KUMAR BEHERA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	BAGHAMARI /35 /2021 () //
122	ABLAPL/0006846/2021	ANNADA SAMAL VS STATE OF ODISHA	PRAVASH CH. JENA VS	BHOGRAI /122 /2021 () //
123	ABLAPL/0006847/2021	JAGAN KUMAR BEHURIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /250 /2021 () //
124	ABLAPL/0006848/2021	JAGA @ BAGA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /59 /2021 () //
125	ABLAPL/0006849/2021	RANJAN NAIK	MANORANJAN ACHARYA	ODAGAON /47 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
126	ABLAPL/0006850/2021	TARANI SEN PATRA @ SANJIB PATRA	RAMAKANTA SAHOO	KEONJHAR SADAR /44 /2019
		VS	VS	()
		STATE OF ODISHA		//
127	ABLAPL/0006851/2021	CHINMAY NAYAK	MANAS RANJAN BEHERA	MARINE PS AT JAMBO /54 /2021
		VS	VS	()
		STATE OF ODISHA		//
128	ABLAPL/0006852/2021	SHANTANU MAHALIK	SATYAJIT MOHAPATRA	JALESWAR /112 /2021
		VS	VS	()
		STATE OF ODISHA		//
129	ABLAPL/0006853/2021	CHARITHARTH SATPATHY@CHITATRHA SATPATHY	SANAT KUMAR DAS	MOTANGA /90 /2021
		VS	VS	()
		STATE OF ODISHA		//
130	ABLAPL/0006854/2021	DHANEWAR SAHOO	SATYAJIT MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
131	ABLAPL/0006855/2021	PRASANTA KUMAR SAHOO	SANAT KUMAR DAS	MAHILA P.S. BUXIBAZAR /52 /2021
		VS	VS	()
		STATE OF ODISHA		//
132	ABLAPL/0006856/2021	HEMANTA KUMAR PADHI	SAILABALA JENA	DHARMASALA /263 /2021
		VS	VS	()
		STATE OF ODISHA		//
133	ABLAPL/0006857/2021	AKASH DUNG DUNG	DHERENDRA KU. MOHAPATRA	SUNDARGARH TOWN /102 /2021
		VS	VS	()
		STATE OF ODISHA		//
134	ABLAPL/0006858/2021	HAREKRUSHNA DAS	RAJIB LOCHAN PATTNAIK	BHOGRAI /126 /2021
		VS	VS	()
		STATE OF ODISHA		//
135	ABLAPL/0006859/2021	PRASANNA TRIPATHY	SAILABALA JENA	DHARMASALA /263 /2021
		VS	VS	()
		STATE OF ODISHA		//
136	ABLAPL/0006860/2021	MAMINA BEHERA	BIJAY KUMAR BEHERA	BIDANASI /25 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	ABLAPL/0006861/2021	STATE OF ODISHA MAHENDRANATH SAHOO VS	ANUGRAHA NARAYAN SAMANTARAY VS	// PARADEEP LOCK /146 /2021 ()
138	ABLAPL/0006862/2021	STATE OF ODISHA DHABALU GOUDA VS	BISWAJIT RANJAN TRIPATHY VS	// TENTULIKHUNTI /51 /2021 ()
139	ABLAPL/0006863/2021	STATE OF ODISHA GOBARDHAN KHILLO VS	TUKUNA KUMAR MISHRA VS	// PADWA /29 /2021 ()
140	ABLAPL/0006864/2021	STATE OF ODISHA AKSHAYA @ AKSHAYA KUMAR DEHERI VS	DURLLABHA RANJAN MISHRA VS	// ULLUNDA /74 /2021 ()
141	ABLAPL/0006865/2021	STATE OF ODISHA CHAGALA BATA VS	PRATAP CHANDRA MISHRA VS	// JAJPUR ROAD /182 /2021 ()
142	ABLAPL/0006866/2021	STATE OF ODISHA BISAL BISOYI @ MADHAI VS	AMIT KUMAR NATH VS	// SURADA /129 /2021 ()
143	ABLAPL/0006867/2021	STATE OF ODISHA MEHEMUD ANSARI VS	RABI NARAYAN BEHERA VS	// JHIRPANI P.S. /21 /2021 ()
144	ABLAPL/0006868/2021	STATE OF ODISHA SUBASH CHANDRA SAHANI VS	PABITRA KUMAR BEHERA VS	// KENDRAPARA SADAR /295 /2021 ()
145	ABLAPL/0006869/2021	STATE OF ODISHA SOMANATH KODANASINGH VS	AMLAN SHAKTI PAUL VS	// DELANGA /61 /2021 ()
146	ABLAPL/0006870/2021	STATE OF ODISHA JASKIRAT SINGH SABHARWAL VS	SAGARIKA SAHOO VS	// CANTONMENT ROAD /88 /2014 ()
147	ABLAPL/0006871/2021	STATE OF ODISHA KISHOR CH. DAS VS STATE OF ODISHA	SOU MENDRA PATTANAIAK VS	// HEMGIR /127 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WPC(OA)/0001934/2017	SANYASI SETHI VS STATE OF ODISHA	M/S KRISHNA CHANDRA SAHU, R. DAS VS	// () //
149	WPC(OA)/0001986/2017	JAGAT JIBAN BADA SETH VS STATE OF ODISHA	M/S K.C. SAHU, R. DAS VS	// () //
150	WPC(OAC)/0000003/2017	ANUP KUMAR HOTA VS STATE OF ODISHA	M/S BIRAJA PRASANNA SATAPATHY, B.K. NAYAK, S. ROY VS	 () //
151	WPC(OAC)/0000290/2017	HEMANTA KUMAR SETHI VS STATE OF ODISHA	M/S LAXMAN PRADHAN, D.P. DAS, M.K. MISHRA, M.K. ACHARYA, R.K. MISHRA VS	 () //
152	WPC(OAC)/0001305/2017	SRINIVAS GANTAYAT VS STATE OF ODISHA	M/S B.P. TRIPATHY, K.P. BEHERA, M. MOHANTY, N. DAS VS	 () //
153	WPC(OAC)/0001941/2017	PRASANTA KUMAR PUROHIT VS STATE OF ODISHA	M/S GOPAL SINHA VS	// () //
154	WPC(OAC)/0002743/2017	HARSHA CHANDRA MISHRA VS STATE OF ODISHA	M/S DHULIRAM PATTANAYAK, L.K. PATTANAYAK, N. BISWAL, L. PATTANAYAK VS	 () //
155	WPC(OAC)/0002756/2017	ANUP KUMAR HOTA VS STATE OF ODISHA	M/S BIRAJA PRASANNA SATAPATHY, B.K. NAYAK, S. ROY, D. DEBADARSINI VS	 () //
156	WPC(OAC)/0002814/2017	SUBASH CHANDRA MAHANKUDA VS STATE OF ODISHA	M/S PRADIP KUMAR DHAL, P. RANJAN VS	// () //
157	WPC(OAC)/0002946/2017	JUBARAJ MISHRA VS D.I.G. OF POLICE, NORTHERN RANGE	M/S MANOJA KUMAR KHUNTIA, G.R. SETHI, J.K. DIGAL, B. PATTANAIAK VS	 () //

ORISSA HIGH COURT

MISC CASES FILED on :02/06/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	58/2021 STREV/24/2021	STATE OF ODISHA-MP	STANDING COUNSEL(COMMERCIAL TAXES)
2	59/2021 STREV/24/2021	STATE OF ODISHA-MP	STANDING COUNSEL(COMMERCIAL TAXES)
3	94/2021 RPFAM/45/2021	LAXMIDHAR SAHOO-MP	PRASANNA KUMAR DASH
4	281/2021 CMP/305/2021	A.PADMABATI RAO-MP	DIPTI RANJAN BHOKTA
5	282/2021 CMP/306/2021	MADHABI MUDULI-MP	DAMODAR DEO
6	284/2021 CRLREV/271/2020	MANU ROUT-MP	
7	515/2021 CRLA/75/2017	SANTOSH JENA-MP	M/S.AMIT KU.NATH
8	555/2021 BLAPL/2626/2021	DEEPAK KUMAR RATH-MP	BIJAYA KUMAR MISHRA
9	556/2021 BLAPL/2742/2021	GEETANJALI ACHARYA-MP	V.NARASINGH
10	557/2021 BLAPL/11133/2019	NIRMALA MAJHI-MP	MOHENDRA KUMAR MOHAPATRO
11	559/2021 BLAPL/8152/2020	PAKU @ SOMANATH BHUJABALA-MP	JITENDRA SAMANTARAY
12	560/2021 BLAPL/1937/2021	BASUDEV TANDI-MP	AMIT PRASAD BOSE
13	561/2021 BLAPL/9304/2020	LOCHAN RANA-MP	A.P.BOSE
14	825/2021 CRLMC/1042/2021	HARBINDER SINGH VIG-MP	KOUSIK ANANDA GURU
15	826/2021 CRLMC/1043/2021	HARBINDER SINGH VIG-MP	AMAR KUMAR MOHANTY
16	7748/2021 WP(C)/17179/2021	PRATAP CHANDRA BEHERA-MP	SAMIR KUMAR MISHRA
17	7749/2021 WP(C)/30982/2020	THE POLITICAL AND BUSINESS DAILY-MP	HARIPAD MOHANTY
18	7752/2021 WP(C)/17186/2021	SHYAMSUNDAR MOHANTY-MP	RAMDAS ACHARY
19	7753/2021 WP(C)/17187/2021	BARMESH BARIK-MP	SUSHANTA KUMAR JOSHI
20	7756/2021 WP(C)/17191/2021	TRINATH JENA-MP	SIDHESWAR MOHANTY
21	7760/2021 WP(C)/17194/2021	DR. MANAMOHAN BISWAL-MP	UMESH CHANDRA MOHANTY
22	7761/2021 WP(C)/17195/2021	CHHABILAL DURGA-MP	BHUBANANDA MISHRA
23	7762/2021 WP(C)/6925/2020	SARVODAYA SAMITI-MP	M/S.PARTHA MUKHERJI
24	7763/2021 WP(C)/17197/2021	SRIHARI BEHERA-MP	PRASANNA KU. PARHI
25	7764/2021 WP(C)/17049/2021	PRAVATI MOHANTY-MP	NEELAKANTHA PANDA
26	7765/2021	KRUSHNA CHANDRA KAMALA-MP	NEELAKANTHA PANDA

27	WP(C)/17052/2021 7766/2021	PRADIPTA KUMAR ROUT-MP	PRABODHA CHANDRA NAYAK
28	WP(C)/17198/2021 7768/2021	AJIT KUMAR PANDA-MP	SUSHANTA KUMAR JOSHI
29	WP(C)/17202/2021 7769/2021	HARIBOLA RANA-MP	SUSHANTA KUMAR JOSHI
30	WP(C)/17205/2021 7770/2021	PRAMODA KUMAR SETHI-MP	UMESH CHANDRA MOHANTY
31	WP(C)/10694/2021 7771/2021	PPHT(JV)-MP	S.J.BISWAL
32	WP(C)/17206/2021 7773/2021	AJIT SAHU-MP	SITI KANT MISHRA
33	WP(C)/17210/2021 7774/2021	GOURANGA CHARAN TRIPATHY-MP	SANJAY KUMAR PATTANAIK
34	WP(C)/17211/2021 7775/2021	SUDHIR KUMAR SWAIN-MP	PRASANNA KUMAR MISHRA
35	WP(C)/17212/2021 7776/2021	SUDAM MAHALIK-MP	AMIT PRASAD BOSE
36	WP(C)/13520/2021 7777/2021	SATYANANDA MAHALIK-MP	AMIT PRASAD BOSE
37	WP(C)/13522/2021 7777/2021	DREDGING AND DESITATION CO. PVT. LTD.-MP	GOPINATH MISHRA
38	WP(C)/17214/2021 7778/2021	CHANDRAMANI NAIK-MP	RAMAKANT MOHANTY
39	WP(C)/17215/2021 104/2021	RASHMITA TARAI-MP	
40	CRLMP/839/2021 558/2021	ISWAR MOHALIK-MP	SOMA PATNAIK
41	BLAPL/9177/2020 653/2021	CHATRUBHUJA SAHU @ CHATRUBHUJA SAHOO-MP	
42	ABLAPL/5597/2021 654/2021	CHATRUBHUJA SAHU @ CHATRUBHUJA SAHOO-MP	
43	ABLAPL/5464/2021 7750/2021	ANUPAMA SETHI-MP	
44	WP(C)/15759/2021 7751/2021	DAYANIDHI SAHOO-MP	
45	WP(C)/15751/2021 7754/2021	MAKADAMI BEHERA-MP	
46	WP(C)/14523/2021 7755/2021	PADMA BHUSAN SAHU-MP	
47	WP(C)/15758/2021 7757/2021	BIDYADHAR DEHURY-MP	
48	WP(C)/15754/2021 7758/2021	BABULI SAHOO-MP	
49	WP(C)/15752/2021 7759/2021	SUBASH CHANDRA SAHOO-MP	
50	WP(C)/15755/2021 7767/2021	SAROJ KUMAR SAHOO-MP	
51	WP(C)/15874/2021 7772/2021	CHANDAN MAHAPATRA-MP	
	WP(C)/16310/2016		